

CBI Vs. Mahesh Kumar & Ors.
CC No. 281/2019

24.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI with HIO M.K. Pandey.

Sh. H. K. Sharma, Ld. counsel for A-1.

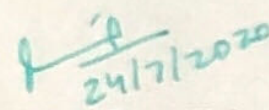
The matter has been taken through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Ld. Counsel for A-1 seeks further time to file documents showing health condition of his mother, mother-in-law and other son.

At request of Ld. counsel for A-1 put up on 04.08.2020, date already fixed in the case, at 10.30 a.m. for further arguments on the application.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
24.07.2020.